

continuous process and carried out after comprehensive review of all aspects of criminal laws including Indian Penal Code, Code of Criminal Procedure, The Indian Evidence Act etc.

#### **Release of SRE fund to Odisha**

544. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how much amount under the SRE (Security Related Expenditure) of Odisha is lying unreleased with the Centre at present;

(b) the reasons for the delay in release of the SRE fund to Odisha; and

(c) by what time these funds will be released?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Reimbursement under the Security Related Expenditure (SRE) scheme is of recurring nature and releases to States based on audit of claims made depending on items admissible, the available budget and the limits item-wise as per the approved Work Plan for the year.

Total pending claims for Odisha as on 01.04.2017 are ₹ 112.21 crore, of which ₹ 36.88 crore have been released in 2017-18.

#### **Proposal for Marine Police Station in Odisha**

545. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Government of Odisha has sent a proposal to the Union Government regarding setting up of two marine police stations for Odisha Coast; and

(b) if so, what decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Government of India is implementing Coastal Security Scheme with the objective of strengthening infrastructure and capabilities of Coastal Police for patrolling and surveillance of coastal areas, particularly shallow areas close to the coast. Under the Scheme, Government of Odisha has been provided assistance for setting up eighteen Coastal Police Stations.